

(c) if so, the reasons therefor; and

(d) whether Government propose to take steps to ensure that no undue deductions are made from Members' salaries in future?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Iqbal Singh): (a) The rent for the residences and additional services etc. is recovered every month through the salary bills of Members of Parliament.

(b) to (d). Complaints from Members of Parliament for non-availability of any service are looked into immediately on receipt and remedial steps taken. The deductions on account of the additional services are made from the M.Ps. at the rates fixed with the approval of the House Committee of both the Houses of Parliament and no undue deductions are made.

Food Adulteration Act and Punishment Thereunder

7814. Shri Shiv Chandika Prasad: Shri Valmiki Choudhary:

Will the Minister of **Health and Family Planning** be pleased to state:

(a) whether it is a fact that Jamshedpur Retail Shopkeepers Association through its General Secretary has submitted a Memorandum dated the 31st October, 1966 to him concerning the Food Adulteration Act and punishment awarded under the said Act; and

(b) if so, the action taken thereon?

The Deputy Minister in the Ministry of Health and Family Planning (Shri B. S. Murthy): (a) Yes.

(b) The Memorandum was carefully examined and the General Secretary of the Association was informed of the views of the Government on various points raised in the

Memorandum on the 28th March, 1967.

Incentive for Sterilisation

7815. Shri Kanwar Lal Gupta: Will the Minister of **Health and Family Planning** be pleased to state:

(a) whether it is a fact that the Finance Ministry has questioned the right of the Directorate of Family Planning to draw amount for payment as incentive for sterilization;

(b) if so, its effect on sterilization;

(c) the number of cheques of the Directorate which were dishonoured; and

(d) the alternative steps Government propose to take to popularise the programme of sterilization?

The Deputy Minister in the Ministry of Health and Family Planning (Shri B. S. Murthy): (a) No.

(b) Does not arise.

(c) None.

(d) The Sterilization programme in Delhi is progressing well. However the following additional steps have been taken to popularise the programme:—

(i) Intensive campaign for publicity and education have been started to make the people aware about the advantages of sterilisation operation.

(ii) Special drives are being carried out in selected areas where arrangement for on the spot sterilisation facilities through mobile surgical units are provided.

(iii) Facilities for sterilisation have been provided in the hospitals, Family Planning Centres and other Centres.

(iv) Arrangement for on the spot payment of compensation money have been made at all the Centres.